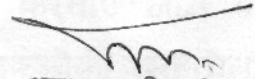


17. Patent Assistance:

- i. The application for availing Patent Assistance shall be submitted in the Form 10 along with necessary documents within six months from the date of obtaining the patent.
- ii. The authorized agency shall place the application to the competent authority, which shall examine and decide on the application within a period of one month and inform the applicant.
- iii. The amount sanctioned shall be disbursed by the authorized agency within a period of one week from the date of sanction.
- iv. Assistance for filing patents would be provided as given below:

S/N	Patent	Eligibility	Limit
1.	Domestic	50% assistance, maximum 2 lakh.	INR 10 lakhs per unit
2.	International	50% assistance, maximum 5 lakh.	INR 25 Lakhs per unit


 अनुभाग अधिकारी
 मध्य प्रदेश शासन
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 मंत्रालय भोपाल